

ITEM NO.68

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 574/2023

BENJAMIN NICHOLAS BROOKE PARKIN & ANR.

Petitioner(s)

VERSUS

STATE OF GUJARAT & ANR.

Respondent(s)

(FOR ADMISSION and IA No.233651/2023-STAY APPLICATION)

Date : 10-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s)

Mr. Siddharth Aggarwal, Sr. Adv.

Ms. Ashima Obhan, Adv.

Ms. Sowjhanya Shankaran, Adv.

Ms. Yogita Rathore, Adv.

Ms. Sonakshi Malhan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 01.12.2023.
2. Dasti service, in addition, is granted.
3. In addition to the usual mode, liberty is granted to the petitioner to serve notice through the Standing Counsel for the respondent/State.
4. To be heard along with W.P. (c) Nos.527 and 532 of 2023.
5. Till the next date of hearing, it is directed that no coercive steps be taken against the petitioner. However, the petitioner shall cooperate with the inquiry.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)